

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.495
TO BE ANSWERED ON 27.04.2016**

RECRUITMENT AGENCIES IN DUBAI

495. DR. K. GOPAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has asked the Indian embassy in Dubai to help workers who have been duped by placement agencies;**
- (b) if so, the details thereof;**
- (c) whether the Government has taken up the issue with the Government of UAE; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (d) No. However, the Government of India has a Memorandum of Understanding (MoU) with the Government of United Arab Emirates (UAE) signed in 2011, which inter alia includes provisions aimed at protection and welfare of workers under the labour law and regulations of the host country. As and when any complaints are received regarding Indian Recruiting Agents having caused distress to the emigrants, suitable action is taken against such agents under the provision of the Emigration Act 1983 and Rules made there-under.
